

THE HIGH COURT OF JUDICATURE AT ALLAHABAD

Direct Recruitment to

The Uttar Pradesh Higher Judicial Service – 2023

HOW TO APPLY

Candidates must apply online from **15th March, 2024** to **30th April, 2024** till **23:59 hours**.

Filling in the Online Application Form

- (i) Please note that all the particulars mentioned in the online application including Name of the Candidate, Date of Birth, Address, Category etc. will be considered as final and **no modifications will be allowed after submitting the Online Application. Candidates are hence requested to fill in the online application form with the utmost care as no correspondence regarding change in details will be entertained and permissible.**
- (ii) Candidates should carefully fill in the details in the On-Line Application at the appropriate places very carefully and click on the **"SUBMIT"** button at the end of the On-Line Application format. Before pressing the **"SUBMIT"** button, candidates are advised to verify every particular filled in the application. The name of the candidate or his/her father/husband etc. should be spelt correctly in the application as it appears in the certificates/mark sheets. Any change/alteration found at later stage may disqualify the candidature.
- (iii) After submitting the application form, a Login Id and Password will be generated. Candidates should note their Login Id and Password for future reference.
- (iv) No acknowledgment will be given for online registration. However, a Login Id and Password will be generated. If a candidate does not get online generated Login Id and Password, he/she should go to **'Upload Photo & Signature'** link to login and then click on **'Forgot Password'** and provide the details as required, as he/she has specified in the application form. If a new Password is generated, he/she should continue. Otherwise, he/she should consider applying again.
- (v) After submission of Online Application Form, candidate has to log in with the Login Id and Password generated, and click on **'Upload Photo & Signature'** link to upload his/her scanned coloured passport size photograph and scanned signature. File size of scanned photograph should be more than **20KB** and less than **50KB**. File size of scanned signature should be more than **10KB** and less than **20KB**.

The file format for scanned photograph/signature must be JPEG/JPG only.

(vi) **Details regarding Fee Payment:**

- Rs.1400/- For General/OBC/EWS category candidates.
- Rs.1200/- For SC/ST category candidates belonging to State of U.P. only.
- Rs.750/- For PwD category candidates of General/OBC/EWS category belonging to the State of U.P. only.
- Rs.500/- For PwD category candidates of SC/ST category belonging to the State of U.P. only.
- Rs.1400/- For all the candidates belonging to the States other than State of U.P.

After submission of Online Application Form, candidate has to log in with the Login Id and Password generated and click on '**Make Fee Payment**' link for payment of examination fee online through SBI portal. No other mode of payment of fee would be accepted. The candidate may complete the payment on the SBI portal using any of the available modes as mentioned on the SBI portal. After successful payment, a payment acknowledgment page with SBCollect Reference Number will be generated; the printout of the same must be attached with hard copy of the application form. On the SBI portal candidate will be required to provide his/her Form Serial Number (Login Id) as provided to him/her after successful registration, Date of Birth and other details. The candidate has to select the appropriate fee amount. He/she shall follow the instructions therein, select his/her mode of payment and make the payment.

By proceeding to pay the fee the candidate shall confirm that he/she meets the minimum eligibility criteria as defined in the advertisement. Discrepancy, if any, found at any stage will lead to cessation of candidature of the candidate and the fee paid will be forfeited. Further, any change in data will not be permissible and the candidate will have to register again to submit the correct data. The fee paid will be forfeited in this situation as well. No request for the refund of fee will be entertained.

- (vii) After applying On-line and uploading of scanned photograph & signature and making the fee payment through SBI portal, the candidates are required to take a print out of the filled in On-line application form by clicking '**Application Printout/Reprint**' link and submit the same as per the instructions. Without uploading scanned photograph & signature and making the fee payment, this link for printing will be not visible. The candidates are requested to check the link '**Application Printout/Reprint**' after 24 hours of making the fee payment through the SBI portal.

- (viii) Request for change/correction in any particulars in the Application Form shall not be entertained under any circumstances AFTER SUBMITTING THE ON-LINE APPLICATION FORM. High Court will not be responsible for any consequences arising out of furnishing of incorrect and incomplete details in the application form or omission to provide the required details in the application form.
- (ix) Candidates are advised in their own interest to apply On-line much before the closing date and not to wait till the last date to avoid the possibility of disconnection/inability/failure to log in to the High Court's website on account of heavy load on Internet/Website.
- (x) High Court does not assume any responsibility for the candidates not being able to submit their applications within the last date on account of the aforesaid reasons or for any other reason beyond the control of the Court.
- (xi) Please ensure that the Verification Card in the application form is duly filled and the same self attested colour photograph is attached as in the application form.
- (xii) Please note that the above procedure is the only valid procedure for applying. No other mode of application or incomplete steps would be accepted and such applications would be rejected.
- (xiii) Any information submitted by an applicant in his/her application will bind the candidate personally and if found to be false shall be liable for prosecution apart from consequences in Civil Law as may be deemed requisite.
- (xiv) The candidates shall be required to submit such information and documents as may be required by the High Court of Judicature at Allahabad, from time to time.
